

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is: "

"That clause 2 and 3 stand part of the Bill."

The motion was adopted.

Clause 1, 2 and 3 were added to the Bill.

MR. SPEAKER: The question is:

"That clause 1, the Enacting Formula and the Long Title stand part of the Bill".

The motion was adopted

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
RAJESH PILOT: Sir, I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is :

"That the Bill be passed."

The motion was adopted.

22.44 hrs

RAJASTHAN STATE LEGISLATURE
(DELEGATION OF POWERS) BILL

As Passed by Rajya Sabha

[English]

MR. SPEAKER: The question is:

"That the Bill to confer on the President the power of the Legislature of the State of Rajasthan to make laws, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted

MR. SPEAKER: The House will now take up clause-by-clause consideration of the bill.

The question is:

"That clauses 2 and 3 stand part of the Bill "

The motion was adopted.

Clause 2 and 3 were added to the Bill.

MR. SPEAKER: The question is:

"That clause 1, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI RAJESH PILOT: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MR. SPEAKER: Well, I must thank you very much for the excellent cooperation.